

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Review Petition No.8 of 2013 in  
Appeal No. 76 of 2012**

**Dated : 20<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Raj West Power Ltd. ....Appellant(s)  
Versus**

**Rajasthan Electricity Regulatory Commission & Ors.  
...Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s): Mr. P.N. Bhandari for DISCOMS  
Mr. R.K. Mehta  
Mr. R.R. Pathak for R.1**

**ORDER**

Heard the learned counsel for the parties.

***Order is Reserved.***

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/sm